
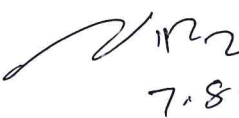


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 67/16	IA 19/16 in TP 14/16	For Orders	397/ 398	Arun Bhat Vs. Banana County Resorts P. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	RAGHAVENDRA C.R (9448207163)	Counsel for Petitioner	
2.	K. VENKATRAMAN 41280511	Counsel for R-5	 7.8.17

Counsel for petitioner is present. . Counsels for respondent are present. Counsel for R-5 filed written arguments. Already we have heard the counsel for petitioner. Now counsel for respondents requested time to submit arguments on their side as the senior counsel will come and argue the matter.

'List it on 29.08.2017.

  
MEMBER (J)

  
MEMBER (T)